

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 107  
IA No. 159/JPR/2023  
Cont. A (IBC) No. 09/JPR/2023  
CP No. (IB)- 26/7/JPR/2020  
Under Section 7 of IBC, 2016

**In the matter of:**

**P.S. Metal Works**

**... Financial Creditor/Applicant**

**Versus**

**M/s Jeph Bev Pvt. Ltd.**

**...Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Nitesh Shrivastava, Adv.

For the Respondent : Ankur Jain, proxy counsel

**ORDER**

**IA No. 159/JPR/2023**

Heard Mr. Nitesh Shrivastava, Adv. appearing on behalf of the RP. Mr. Ankur Jain, proxy counsel appearing on behalf of Mr. Pranjul Chopra, Adv. for the Respondent. List the matter for further consideration on 18.12.2023.

**Cont. A (IBC) No. 09/JPR/2023**

Heard Mr. Nitesh Shrivastava, Adv. appearing on behalf of the Applicant. Issue notice to the Respondents. Learned counsel for the Applicant shall collect the notice from the Registry and send the same along with complete paper book and a copy of this order immediately to the Respondent at its address by speed

Sdr

Sdr

post and file affidavit of service along with copy of postal slip and tracking report within two weeks. List the IA on 18.12.2023.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

November 17, 2023